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Cr1.A.No. 1241 OF 2002

ITEM No.3

Court No. 2

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Cr1.M.P. 561/2003 In
Criminal Appeal No. 1241/200

BRIJPAL SINGH

Appellant (s)

VERSUS

GOVT. OF M.P.

Respondent (s)

(for bail and office report)

Date : 28/02/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s) Dr. T.N. Singh, Sr. Adv.
Mr.J.P. Pandey, Adv.
Mr. D.N. Mishra,Adv.

For Respondent (s) Ms. Vibha Datta Makhija, Adv.
Mr. Siddhartha Dave, Adv.
Ms.Bharti Tyagi, adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Cr1mp No. 561/2003 is rejected.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master